

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

O.A. No. 280/93  
T.A. No.

DATE OF DECISION 3-10-1994

Mr. J.A. Raval and Others Petitioner

Mr. K.S. Jhaveri Advocate for the Petitioner(s)

Versus

Union of India and Others Respondent

Mr. N.S. Shevde. Advocate for the Respondent(s)

**CORAM :**

The Hon'ble Mr. K. Ramamoorthy Member (A)

The Hon'ble Mr. Dr. R.K. Saxena Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Jagannath A. Raval  
 10, Sumar Sajni Society  
 Purvi Nagar, Godhasar,  
 Near Janpath Society,  
 Mananagar.

Shri M. Parikh  
 Office of the Divisional  
 Railway Manager,  
 Pratapnagar, Baroda.

Shri Bhagat Singh Chaudhary  
 Office of the Area Railway  
 Manager, Station, Ahmedabad.

Shri Ashok Kumar Sharma  
 Office of the Railway Manager,  
 Station Raod, Ahmedabad.

Shri Anil Kumar Saini  
 Office of the Area Railway,  
 Manager, Railway Station.  
 Ahmedabad.

Shri Mukesh K. Trivedi  
 Office of the Divisional  
 Railway Manager, Pratapnagar,  
 Vadodara.

Shri Mohammad Farus  
 Office of the Divisional  
 Railway Manager, Pratapnagar,  
 Vadodara.

Shri Navin R. Soni  
 Divisional Railway Manager's  
 Office Pratapnagar, Vadodara.

Advocate      Mr. K.S. Jhaveri

Versus

1. Union of India  
 service to be made  
 through General Manager,  
 Western Railway, Churchgate,  
 Bombay.

2. Divisional Railway Manager,  
Establishment  
Division Office,  
Pratapnagar, Vadodara.

3. Divisional Operating Manager,  
Ahmedabad Railway, Control Office  
Railway Station, Ahmedabad.

4. Senior Divisional Operating Manager,  
Office of the Senior Divisional Operating  
Manager, Pratapnagar, Vadodara.

Respondents.

Advocate Mr. N.S. Shevde.

O R A L J U D G M E N T

In

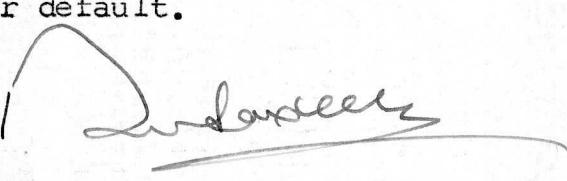
Date: 3-10-1994

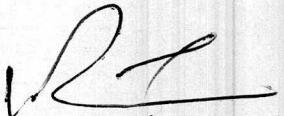
O.A. 280 of 1993

Per Hon'ble Mr. K. Ramamoorthy

Member (A)

Neither the applicant nor his advocate is present. Mr. Shevde is present for the respondents. Dismissed for default.

  
(Dr. R.K. Saxena)  
Member (J)

  
(K. Ramamoorthy)  
Member (A)

\*AS.

OA 280/73 with MA 505794

Date	Office Report	ORDER
06-10-94		<p>MA 505794 allowed The case is restored and after hearing the counseler applicant &amp; the respondent, oral order pronounced in open court.</p> <p><i>DR</i></p> <p>Dr. R K Saxena member (P)</p> <p><i>DR Raval</i> CO I II</p> <p>R (R K Raval member) member (P)</p>

1. Shri Jagannath Ambalal Raval,  
10, Suman Sajni Society,  
(Purvi Nagar), Godhasar -380 050  
Near Janpath Society, Maninagar.  
AHMEDABAD.
2. Shri Rajnikant M.Parekh,  
Office of the Divisional Railway Manager,  
Pratapnagar, Baroda.
3. Shri Bhagar Singh Chaudhary,  
Office of the Area Railway Manager,  
Railway Station,  
Ahmedabad - 380 002.
4. Shri Ashok Kumar Sharma,  
Office of the Area Railway Manager,  
Railway Station,  
Ahmedabad - 380 002.
5. Shri Anil Kumar Saini,  
Office of the Area Railway Manager,  
Railway Station,  
Ahmedabad - 380 002.
6. Shri Mukesh K.Trivedi,  
Office of the Divisional Railway Manager,  
Pratapnagar, (VADODARA).
7. Shri Mehamad Faruk Shaikh,  
Office of the Divisional Railway Manger,  
Pratapnagar, Vadodara.
8. Shri Navin D.Soni,  
Divisional Railway Manager's Office,  
Pratapnagar,  
Vadodara.
9. Shri BaboolalK.Sharma  
Divisional Railway Manager,  
Pratapnagar, Vadodar.
10. Shri M.T.Sashidharam Nayar,  
Office of the Divisional Railway Manager,  
Pratapnagar, Vadodara.

...Applicants

(Advocate : Mr.K.S.Jhaveri)

Versus

1. Union of India,  
service to be made through  
General Manager,  
Western Railway,  
Churchgate,  
Bombay - 400 020.

2. Divisional Railway Manager  
(Establishment),  
Division Office,  
Pratapnagar,  
Vadodara - 390 005.
3. Divisional Operating Manager,  
Ahmedabad Railway ~~Control~~ Office,  
Railway Station,  
Ahmedabad - 380 002.
4. Senior Divisional Operating Manager,  
Office of the Senior Divisional  
Operating Manager, Pratapnagar,  
(Vadodara) - 390 008.

(Advocate : Mr. N. S. Sheyde)

O.A. NO. 280 OF 1993

with

M.A. NO. 505 OF 1994.

Date : 04.10.1994.

Per : Hon'ble Dr.R.K.Saxena : Member (J)

M.A./505/94.

Heard learned advocates. M.A./505/94, is allowed. Documents may be taken on record as Annexure-R/1 to R/3. M.A. stands disposed of.

OA/280/93 :

This case was fixed for final hearing

on 3.10.1994. But because none had appeared on behalf of the applicants, the case was dismissed for default.

Thereafter the learned counsel for the applicant appeared and requested the matter to be heard on merits. The order of dismissal for default was therefore, re-called and ~~therefore~~, the case was

fixed for arguments today (4.10.1994).

During the arguments, the learned counsel for the respondents pointed out that the relief which was sought by the applicants, was given to seven of them and thus the applicants no. 6, 9, and 10, <sup>they remain</sup> to get the relief. The learned counsel for the applicants argues that the left-over applicants i.e., applicants no. 6, 9, and 10, be also given the same benefit <sup>and</sup> in the same manner in which the other applicants have been given. The learned counsel for the respondents is not familiar about the latest position and it was therefore, pointed out on behalf of the applicants that they can move a representation <sup>and</sup> ~~afresh~~ <sup>besides</sup> along with this petition, which may also be treated as representation, within three weeks which shall be disposed of by the respondents within another eight weeks. The result of the representation shall be intimated to the applicants who shall be at liberty to approach this Tribunal if any grievance <sup>is</sup> still remains. The application stands disposed of accordingly. No order as to costs.

Dr. R. K. Saxena  
(Dr. R. K. Saxena)  
Member (J)

K. Ramamoorthy  
(K. Ramamoorthy)  
Member (A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

Application No. 04/280/93 of  
Transfer Application No. \_\_\_\_\_ of

CERTIFICATE

Certified that no further action is required to be taken and  
the case is fit for consignment to the Record Room (Decided).

Dated : 25.11.94

Countersign :

Q. 26/12/94

Section Officer

cecelia  
Signature of the Dealing  
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE 041280/93 OF 19

NAME OF THE PARTIES Me. J. A. Raval 802.

## VERSUS

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